

Shashikant Dhamne

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10, Shreeban Society, Opp. Police Ground
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Maharashtra, India

Reg. No.: IBBI/IPA-001/IP-P00237/2017-18/10466

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email: ssdhamne@yahoo.co.in**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF ARTHROCARE INDIA MEDICAL DEVICE PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Arthrocare India Medical Device Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	27/01/2011
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51909MH2011FTC223232
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C/o Smith & Nephew Healthcare Pvt.Ltd., 501-B, Dynasty Business Park, Andheri Kurla Road, Andheri E, Mumbai – 400059, Maharashtra, India.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11/11/2019
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Shashikant Shravan Dhamne, Address: 10, Shreeban, Opp. Police Ground, F. C. Road, Shivajinagar, Pune - 411016, Maharashtra, Email: ssdhamne@yahoo.co.in Telephone no.: 020-25665551 Registration No: IBBI/IPA-001/IP-P00237/2017- 18/10466
8	LAST DATE FOR SUBMISSION OF CLAIM	11/12/2019

Notice is hereby given that **Arthrocare India Medical Device Private Limited** has commenced voluntary liquidation on 11th November 2019.

The stakeholders of **Arthrocare India Medical Device Private Limited** are hereby called upon to submit a proof of their claims, on or before 11th December 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shashikant Shravan Dhamne

Date: 11th November 2019

Place: Pune

